

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 315
(IB)-1164(ND)2019
IA/2351/2020

IN THE MATTER OF:

M/s. Punjabi Accessories Pvt. Ltd.

... Applicant/Petitioner

Vs.

M/s. Kredo Beauty Pvt. Ltd.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 09.09.2020

CORAM:

**SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the R.P

: Mr. Vinod Chaurasia

For the Respondent

**: Mr. Nitin Mishra, Mr. Arun Sharma, Advs. for
R-2 & 3**

ORDER

Renotify this case on 18th September, 2020

- Sd -

**(L.N. GUPTA)
MEMBER (T)**

- Sd -

**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**